NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-03-2023 (WEDNESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER	**: --**
PETITION NUMBER	**: CP/120(CHE)2022**
NAME OF THE PETITIONER	**: Suresh Kumar Kukreja**
NAME OF THE RESPONDENT(S)	**: DRA Industries Limited & 5 Others**
UNDER SECTION	**: Sec 59 of CA, 2013 r/w Rule 70 of NCLT Rules, 2016**

ORDER

Ld. Counsel Mr.MS.Seshadri appears for Petitioner. None present for Respondents.

The Counsel for Applicant states that paper publication has already been effected through **Business Standard in English and Makkal Kural in Tamil dated 23.01.2023** and Affidavit of Service has also been filed. Despite newspaper publication, none appears for the Respondent.

The Counsel for Applicant is directed to file written synopsis of arguments within **seven days** from the date of this order.

List the matter on **26.04.2023** for appearance of Respondents/hearing.

—Sd—

SAMEER KAKAR
Member (Technical)

—Sd—

SANJIV JAIN
Member (Judicial)

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